

C. A. T. Bench, JAIPUR

Date of Order

Orders

7.4.93

Defects not removed
25/5

None present on behalf of the applicant.

Defects still not removed. The application is fit to be declined for registration under rule 5 (4) of the C.A.T. Procedure Rules 1987.

The case be listed before the court for for direction on 26.5.93.

[Signature]
Dy. Registrar.

26/5/93

Defects not removed
27/7/93

Applicant or his counsel not present.

may be listed for direction on 29/7/93.

[Signature]
(O. P. Sharma)
Administrative Member

[Signature]
Gopal Krishna
Member (Jud.)

29.7.93

None present on behalf of the petitioner

Counsel for the applicant has not removed the defects inspite of repeated adjournments. The registration of the M.P. is declined.

[Signature]
(P. P. Saravastava)
Member (A)

[Signature]
(D. L. Mehta)
Vice Chairman

Copy sent to the app on 11/12

Date

1-9-93